

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

34. C.P. (IB) -1156(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:- Bank of Maharashtra Through Resolution  
Professional Mr. Mangesh Vitthal Kekre  
V/s  
Sanjeev Maheshwari**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Counsel, Vedanshi Shah i/b Mahalakshmi Ganpathy appeared for the Resolution Professional. List this matter on **28.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**